NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI SUPPLEMENTARY CAUSE LIST DATED 07.10.2021 (THURSDAY) COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 729 of 2021 & I.A. No. 1932 of 2021 (With Defects)	Rupinder Singh Gill Vs. Three C Universal Developers Pvt. Ltd. Through Resolution Professional Rakesh Kumar Gupta	Prachi Johri	Abhishek Anand Viren Sharma Rakesh Kr. Gupta- RP

For Admission (Fresh Cases)

2.	Comp. App. (AT)	Pramod Kumar Pathak	Pankaj Jain	Henna George
	(Ins) No. 823 of	Vs.		
	2021	Arfat Petrochemicals Pvt. Ltd.		
3.	Comp. App. (AT)	Zee Entertainment Enterprise Ltd.	Nitesh Jain	
	No. 121 of 2021	Vs.		
		Invesco Developing Markets Fund &		
	(With Defects)	Ors.		
	3-3-3-3-3			

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By order of Hon'ble Acting Chairperson -sd/-

Registrar